

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 220 of 2014
in
Appeal No.123 of 2014

Dated : 4th July, 2014

Reliance Infrastructure Ltd.

..... Appellant(s)

Versus

Wardha Power Co. Ltd. & Anr.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014.**

COURT MASTER